

**ORISSA HIGH COURT****FILING REPORT AS ON :29/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0013480/2023	MITHUN DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000030/2023
2	BLAPL/0013481/2023	SUNIL KUMAR SINGH VS STATE OF ODISHA	DIPTI REKHA NANDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000148/2023
3	BLAPL/0013482/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	ASHOK JENA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000136/2023
4	BLAPL/0013483/2023	RAJU NAIK VS STATE OF ODISHA	KUMAR PRAJWAL VS	CRR1 /157 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000792/2023
5	BLAPL/0013484/2023	ANANTA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /98 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000376/2023
6	BLAPL/0013485/2023	KUNU@JAGABANDHU MUDULI VS STATE OF ODISHA	DEBASIS MISHRA VS	SIMULIA /59 /2002 () //
7	BLAPL/0013486/2023	PAPU DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	DIGAPAHANDI /296 /2023 () //
8	BLAPL/0013487/2023	RATNA DURGA VS STATE OF ODISHA	NIHAR RANJAN MISHRA VS	NARLA /207 /2023 () //
9	BLAPL/0013488/2023	PINKU CHHATRIA VS STATE OF ODISHA	NIHAR RANJAN MISHRA VS	NARLA /207 /2023 () //
10	BLAPL/0013489/2023	MANTU MAJUMDAR @ AMIT MAJUMDAR VS STATE OF ODISHA	SANJEEV UDGATA VS	POTTANGI /48 /2023 () //
11	BLAPL/0013490/2023	WILLIAM SORENG VS STATE OF ODISHA	RAJENDRA PRASAD VS	BRAHMANITARANG /162 /2023 () //

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12	BLAPL/0013491/2023	ROCKEY DIGAL @ CHERU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 () //
13	BLAPL/0013492/2023	PADMAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /174 /2023 () //
14	BLAPL/0013493/2023	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /110 /2023 () //
15	BLAPL/0013494/2023	RAMA KRUSHNA MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	K.NUAGAON /211 /2023 () //
16	BLAPL/0013495/2023	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	SURADA /217 /2023 () //
17	BLAPL/0013496/2023	PITABAS TAKRI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /63 /2022 () //
18	BLAPL/0013497/2023	NIGU @ NIGAMANANDA KHATUA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /427 /2023 () //
19	BLAPL/0013498/2023	P. SHYAMA BABU DORA @ DISCO DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /278 /2023 () //
20	BLAPL/0013499/2023	NRUSINGH CHARAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	NIALI /165 /2022 () //
21	BLAPL/0013500/2023	PRATAP KUMAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANSADA /204 /2023 () //
22	BLAPL/0013501/2023	SANKAR DALEI VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /1055 /2023 () //
23	BLAPL/0013502/2023	SUJIT GOUDA	LAMBODOR ACHARI	BHANJANAGAR /1055 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013503/2023	RANJIT KUMAR SWAIN @ KALIA	LAMBODOR ACHARI	BHANJANAGAR /1055 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013504/2023	MRUTYUNJAYA MALLIK	CHITTA RANJAN SAHU	AGARAPADA /63 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013505/2023	SANGRAM GOUDA @ MUNA	LAMBODOR ACHARI	BHANJANAGAR /1055 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013506/2023	ISAK NAYAK	SURYAKANTA DWIBEDI	BALLIGUDA /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013507/2023	NARAYAN PRADHAN	SK. ZAFARULLA	NAIKANI-DIHI /111 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013508/2023	RUDRA PRADHAN	AKSHAYA KUMAR SAHOO	BALLIGUDA /242 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013509/2023	KUNAL JINDAL	DIPTI RANJAN SWAIN	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013510/2023	RADHASHYAM SAHU	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /157 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013511/2023	PRADEEP KISAN	UNMESH CHANDRA JENA	KUNDHEIGOLA /39 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013512/2023	AMIT KUMAR PATRA	BHARAT BHUSAN ROURTRAY	UDITNAGAR /315 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013513/2023	SK. MOHAMMAD FAIZAN @ SK. MOHAMMAD FAYAZ	SUKANTA KUMAR NAYAK	PURUNABAZAR /273 /2023
		VS	VS	()

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35	BLAPL/0013514/2023	STATE OF ODISHA SANTOSH KUMAR MANDAL VS	SK. ZAFARULLA VS	// POTTANGI /48 /2023 ()
36	BLAPL/0013515/2023	STATE OF ODISHA RANJAN BEHERA VS	ARIJEET MISHRA VS	// PANDAPADA /144 /2023 ()
37	BLAPL/0013516/2023	STATE OF ODISHA SANTILATA MAHAKUD VS	BIJAY KUMAR SAHOO VS	// LANJIGARH /33 /2023 ()
38	BLAPL/0013517/2023	STATE OF ODISHA SAROJ KUMAR JAISWAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()
39	BLAPL/0013518/2023	STATE OF ODISHA RAMAKANTA JANI VS	RAJEET ROY VS	// KHATIGUDA /58 /2020 ()
40	BLAPL/0013519/2023	STATE OF ODISHA KARAN NAYAK VS	SANTOSH SETHI VS	// PURI TOWN /228 /2023 ()
41	BLAPL/0013520/2023	STATE OF ODISHA K.KRISHNA VS	DEBASIS SARANGI VS	// JARADA /242 /2023 ()
42	BLAPL/0013521/2023	STATE OF ODISHA TUKUNA BEHERA VS	SUNIL KUMAR PANDA VS	// DIGAPAHANDI /174 /2023 ()
43	BLAPL/0013522/2023	STATE OF ODISHA CHAMA SINGH VS	GEETANJALI MAJHI VS	// HATIBARI /53 /2023 ()
44	BLAPL/0013523/2023	STATE OF ODISHA SUSHEET KUMAR KUJUR VS	SUSHANTA KUMAR PRADHAN VS	// / /0 ()
45	BLAPL/0013524/2023	STATE OF ODISHA LAXMI MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// BARKOTE /231 /2020 () //

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46	CMAPL/0000799/2023	BASANTA KUMARI DASH VS STATE OF ODISHA	ADV. VS	// 0 //
47	CMAPL/0000800/2023	MADAN MOHAN SENAPATI VS RADHAMANI PRADHAN	LALIT KUMAR MAHARANA VS	// 0 //
48	CMAPL/0000801/2023	PRANABANDHU SAHOO VS DHARMANANDA RATH	ADV VS	// 0 //
49	CMAPL/0000802/2023	MADHABENDRA MOHANTY VS COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
50	CMAPL/0000803/2023	M.LOKANADHAM@M.LOKANATH VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
51	CMP/0001496/2023	DIGAMBARA MIRDHA VS SPECIAL LAND ACQUISITION OFFICER,TALCHER-SAMBALPUR RAIL LINK	RABINDRA NATH DEBATA VS	// 0 //
52	CMP/0001497/2023	MANASWINI SETHY VS UMAKANTA SETHY	KRUSHNA CHANDRA DASH VS	// 0 //
53	CMP/0001498/2023	KUNJALATA JENA VS PURNA CHANDRA JENA	HRUDANANDA MOHAPATRA VS	// 0 //
54	CMP/0001499/2023	SATYABHAMA ROUT VS NITYANANDA BEHERA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
55	CMP/0001500/2023	MANOJ KUMAR RAUTRAY VS SANJUKTA RAUTRAY	SHIB SHANKAR MOHANTY VS	// 0 //
56	CONTC/0009382/2023	NIRANJAN BEHERA VS SASWAT MISHRA, I.A.S.	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
57	CONTC/0009383/2023	SAROJ KUMAR SATPATHY	ADV.	//

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		VS	VS	0
		ASWATHY S., I.A.S.		//
58	CONTC/0009384/2023	SANJULATA SAHU	ADV.	//
		VS	VS	0
		SAGARIKA NATH, I.P.S.		//
59	CONTC/0009385/2023	MINA KUMARI PATRA	ADV.	//
		VS	VS	0
		BRUNDABAN SATAPATHY, O.E.S. I		//
60	CONTC/0009386/2023	PRASANNA KUMAR BISWAL@PRASANNA BISWAL	ADV.	//
		VS	VS	0
		CHIEF MANAGER (HR), IFFCO LTD., PARADEEP		//
61	CONTC/0009387/2023	SALILA PRADHAN	ADV.	//
		VS	VS	0
		CHIEF MANAGER(HR), IFFCO LTD., PARADEEP		//
62	CONTC/0009388/2023	MUKESH KUMAR MALLICK	DEBENDRA NARAYAN PATTANAİK	//
		VS	VS	0
		PRASANNA PANDEY, B.D.O., BARPALLI, BARGARH		//
63	CONTC/0009389/2023	RASMITA NANDA	ADV	//
		VS	VS	0
		KRUSHNA CHANDRA NAYAK, OES(SB), DEO CUMDISTRICT PROJECT COORDINATOR,RTE,CUTTACK		//
64	CONTC/0009390/2023	PRABHAT KUMAR SAHOO	ADV	//
		VS	VS	0
		JIBANANANDA NAYAK,ENGINEER IN CHIEF, RURAL WORKS(ODISHA), BBSR		//
65	CONTC/0009391/2023	KALANDI CHARAN NATH	NAGEN KUMAR BARIK	//
		VS	VS	0
		SUSANTA KUMAR DASH, I.A.S		//
66	CONTC/0009392/2023	BALAI CHANDRA PRADHAN	ADV.	//
		VS	VS	0
		PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ		//
67	CONTC/0009393/2023	DR. SANTOSH KUMAR SAMAL	ADV.	//
		VS	VS	0
		DILLIP KUMAR BISWAL, C.D.M.O. AND P.H.O., NHM, DHENKANAL		//
68	CONTC/0009394/2023	BIRAKISHORE PANIGRAHI	ADV.	//
		VS	VS	0

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69	CONTC/0009395/2023	VIR VIKRAM YADAV, I.A.S. DR. KANHU CHARAN PANDA VS	ADV VS	// // 0
70	CONTC/0009396/2023	ARAVIND AGARWAL, I.A.S. PRAVAT KUMAR NAYAK VS	ADV VS	// // 0
71	CONTC/0009397/2023	MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION SCERT, BBSR SUDESH KUMAR SAHU VS	ADV. VS	// // 0
72	CONTC/0009398/2023	ASWATHI S., I.A.S. HARIBANDHU MAJHI VS	ADV VS	// // 0
73	CONTC/0009399/2023	ASWATHY S, I.A.S SATYABHAMA PARIDA VS	ADV VS	// // 0
74	CONTC/0009400/2023	ASWATHY S, I.A.S ARUNA BADI VS	ADV VS	// // 0
75	CONTC/0009401/2023	ASWATHY S, I.A.S SANATAN PODH VS	ADV VS	// // 0
76	CONTC/0009402/2023	ASWATHY S, I.A.S KABITA SAHU VS	ADV VS	// // 0
77	CONTC/0009403/2023	ASWATHY S, I.A.S SARAT CHANDRA MEHER VS	ADV VS	// // 0
78	CONTC/0009404/2023	ASWATHY S, I.A.S MAITRI ACHARJYA VS	ADV VS	// // 0
79	CONTC/0009405/2023	ASWATHY S, I.A.S SUDAM CHARAN DASH VS	ADV VS	// // 0
		ASWATHY S, I.A.S		//

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80	CONTC/0009406/2023	GODABARISH SAMANTASINGHAR VS SATYABRATA SAHU, ADDL. CHIEF SECY., GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
81	CONTC/0009407/2023	PRADIPTA KUMAR SAMANTARAY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
82	CONTC/0009408/2023	SANKARSAN PATI VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
83	CONTC/0009409/2023	RAMESH CHANDRA PARIDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
84	CONTC/0009410/2023	MUKUNDA CHARAN NAYAK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
85	CONTC/0009411/2023	MAHENDRA KUMAR JENA VS DR. ARCHANA SHIVHARE, INSPECTOR GENERAL, CRPF, BBSR	ADV. VS	// 0
86	CONTC/0009412/2023	SAROJINI JENA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
87	CONTC/0009413/2023	GAGAN BIHARI NAYAK VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
88	CONTC/0009414/2023	BUDDHARAM MAJHI VS SUNIL BANSAL, IPS	adv. VS	// 0
89	CONTC/0009415/2023	RANJIT KUMAR SAHOO VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0
90	CONTC/0009416/2023	PADMANABHA MAHAPATRA VS ASWATHY S., I.A.S.	PRADEEP KUMAR MOHAPATRA VS	// 0
91	CONTC/0009417/2023	BIRENDRA PRADHAN	ADV	//



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		VS	VS	0
92	CONTC/0009418/2023	SUNIL BANSAL, I.P.S, D.G. AND I.G. OF POLICE, CUTTACK	ADV	//
		ASEAN HASDA	ADV	//
		VS	VS	0
93	CONTC/0009419/2023	SUNIL BANSAL, I.P.S, D.G. AND I.G. OF POLICE, CUTTACK	ADV	//
		RANKAMANI BADHEI	ADV	//
		VS	VS	0
94	CONTC/0009420/2023	SUNIL BANSAL, I.P.S, D.G. AND I.G. OF POLICE, CUTTACK	ADV	//
		GANGADHAR ROUT	ADV	//
		VS	VS	0
95	CONTC/0009421/2023	ARAVIND AGRAWAL, I.A.S	ADV	//
		JANAKI DEVI	ADV	//
		VS	VS	0
96	CONTC/0009422/2023	DIPTESH KUMAR PATTNAYAK, CHAIRMAN CUM MANAGING DIRECTOR ODISHA STATE ROAD TRANSPORT CORPORATION,	ADV	//
		BRAJA KISHORE NAYAK	ADV	//
		VS	VS	0
97	CONTC/0009423/2023	SUSHIL KUMAR LOHARI, I.A.S	ADV	//
		M/S UNIVERSAL SECURITY SERVICE, MAYURBHANADV.	ADV	//
		VS	VS	0
98	CONTC/0009424/2023	AJIT NARAYAN PRASAD GIRI, EXECUTIVE OFFICER, PATTAMUNDAI MUNICIPALITY, PATTAMUNDAI, KENDRAPARA	ADV.	//
		JAGADISH CHANDRA MISRA	ADV.	//
		VS	VS	0
99	CONTC/0009425/2023	DR. SANJUKTA SAHU, ADDL. DIRECTOR OF HEALTH	ADV.	//
		PURNA CHANDRA GOCHHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
100	CONTC/0009426/2023	ASWATHY S., I.A.S.	ADV.	//
		TANKADHAR MEHER	JYOTSNARANI RATH	//
		VS	VS	0
101	CONTC/0009427/2023	JIBANANANDA NAYAK, CHIEF ENGR. 1, RWS AND ODISHA	ADV.	//
		RAMESH PRADHAN	JYOTSNARANI RATH	//
		VS	VS	0
102	CONTC/0009428/2023	JIBANANANDA NAYAK, CHIEF ENGR. 1, RWS AND S, ODISHA	ADV.	//
		NIRANJAN BEHERA	SOHAN MISHRA	//
		VS	VS	0

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103	CONTC/0009429/2023	STATE OF ODISHA SUKANTILATA BHOKTA VS	MANASI MOHAPATRA VS	// // 0
104	CONTC/0009430/2023	MOHINI KUMAR NAYAK, B.D.O., BASTA SANI NAIK VS	ADV VS	// // 0
105	CONTC/0009431/2023	G.MATHI VATHANAN, I.A.S MAMATA NAYAK VS	HRUDANANDA MOHAPATRA VS	// // 0
106	CONTC/0009432/2023	DIBYAJIBAN SINGH, G.M. MAHANADI COAL FIELD LTD., BASANTILATA NAYAK VS	ADV VS	// // 0
107	CONTC/0009433/2023	PURNA CHANDRA BARIHA, D.E.O, RAYAGADA SATISH KUMAR PANIGRAHI VS	ADV. VS	// // 0
108	CONTC/0009434/2023	SANAT KUMAR MOHANTY, CHAIRMAN, O.P.S.C. SARAT CHANDRA TRIPATHY VS	ADV VS	// // 0
109	CONTC/0009435/2023	ANU GARG, I.A.S MAHESH CHANDRA BHUYAN VS	ADV. VS	// // 0
110	CONTC/0009436/2023	SATYABRATA SAHU, I.A.S. TAPA BARIK VS	ADV. VS	// // 0
111	CONTC/0009437/2023	KUMAR NAGABHUSAN, SUB COLLECTOR, BARGARH PRAFULLA KUMAR SAHOO VS	ADV. VS	// // 0
112	CONTC/0009438/2023	JYOTIRANJAN MISHRA, OAS JANGALI SANDHA VS	adv. VS	// // 0
113	CONTC/0009439/2023	ASWATHY S., I.A.S. CHANCHAL MISHRA VS	ADV. VS	// // 0
		ASWATHY S., I.A.S.		//

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114	CONTC/0009440/2023	BIDYADHAR MOHANTA VS ASWATHY S., I.A.S	ADV VS	// ()
115	CONTC/0009441/2023	BIPIN BIHARI MAHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// ()
116	CONTC/0009442/2023	SAKUNTALA DASH CHOUDHURY VS ASWATHY S., I.A.S	ADV VS	// ()
117	CONTR/0000057/2023	ARUP KUMAR DASH VS DR. PRAHALAD SAHAI MEENA, I.P.S.	ADV. VS	/ /0 ()
118	CRLA/0001297/2023	RAJESH DAS VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /495 /2023 ()
119	CRLA/0001298/2023	RABINDRA MAJHI@RABI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /95 /2023 A.D.J.,BHUBANESWAR(Khordha ) CT/0000220/2023
120	CRLA/0001299/2023	PRAVAT KUMAR MOHARANA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /52 /2016 ()
121	CRLA/0001300/2023	HARSHA BARDHAN @ MINU VS STATE OF ODISHA	KISHORE KUMAR JENA VS	R.UDAYAGIRI /14 /2020 ()
122	CRLA/0001301/2023	SUBHASHMITA BISWAL @ LINA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 ()
123	CRLMA/0000484/2023	K. DEBENDRA PATRA VS ANTARYAMI SABAT	BIKASH MISHRA VS	/ /0 ()
124	CRLMA/0000485/2023	BINATI BEHERA VS STATE OF ODISHA	ADV VS	LAXMISAGAR P.S. /256 /2018 ()
125	CRLMA/0000486/2023	RAJEEB LOCHAN BEHERA	ADV	LAXMISAGAR P.S. /256 /2018

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMA/0000487/2023	AMARA KUMAR BEHERA	ADV	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMA/0000488/2023	AMAR KUMAR BEHERA	ADV	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMA/0000489/2023	AMAR KUMAR BEHERA	ADV	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMA/0000490/2023	SUNIL YADAV	ADV.	SEMILLIGUDA /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0005206/2023	SANJAY KUMAR JENA @ SANJAY JENA	SATYA NARAYAN MISHRA 4	BASUDEVPUR /182 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0005207/2023	SHYAM MAJHI	KHIROD PRASAD NEGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0005208/2023	BHIBISAN NAG	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0005209/2023	APURBA PATRA	RAJIB LOCHAN PATTNAIK	KHATIGUDA /1 /2019
		VS	VS	()
		KRUSHNA CHANDRA PAIK		//
134	CRLMC/0005210/2023	BINODINI DAS	BIJAYANANDA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0005211/2023	HEMANTA KUMAR MEHER	JITENDRA KUMAR DIGAL	/ /0
		VS	VS	()
		CHANDINI MEHER		//
136	CRLMC/0005212/2023	ARPITA SHARMA	AMULYA RATNA PANDA	AIRPORT /227 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0005213/2023	STATE OF ODISHA KUMAR BISOYI @ KUMAR BISOI VS	JYOTIRMAYA SAHOO VS	// / /0 ()
138	CRLMC/0005214/2023	STATE OF ODISHA SWAPNESWARPANIGRAHI @ SIBA VS	JYOTIRMAYA SAHOO VS	// TARASINGI /75 /2023 ()
139	CRLMC/0005215/2023	STATE OF ODISHA MANOJ KUMAR PARIDA VS	LINGARAJ MOHANTY VS	// KANPUR /54 /2013 ()
140	CRLMC/0005216/2023	STATE OF ODISHA SIDDHARTHA NAYAK VS	MAHESWAR DASH VS	// MAHILA P.S. BUXIBAZAR /91 /2019 ()
141	CRLMC/0005217/2023	STATE OF ODISHA PURNA CHANDRA PANDA VS	DEBASNAN DAS VS	// BHUBANESWAR VIGILANCE /40 /2013 ()
142	CRLMC/0005218/2023	STATE OF ODISHA(VIG.) BIPLAB MALLICK VS	JAYPRAKASH TRIVEDI VS	// BASELI SAHI PS /270 /2022 ()
143	CRLMC/0005219/2023	STATE OF ODISHA CHITTARANJAN NANDI VS	MANASI MOHAPATRA VS	// SINGLA /185 /2020 ()
144	CRLMC/0005220/2023	STATE OF ODISHA AZAD ALI VS	JAYPRAKASH TRIVEDI VS	// BASELI SAHI PS /270 /2022 ()
145	CRLMC/0005221/2023	STATE OF ODISHA MANJULATA BHUYAN VS	PRAMODA KUMAR MISHRA VS	// / /0 ()
146	CRLMC/0005222/2023	STATE OF ODISHA AKSHAY KUMAR HARICHANDAN @ AKSHAYA KUMAR HARICHANDAN VS	RAMKRISHNAN PANTAYAIK VS	// / /0 ()
147	CRLMC/0005223/2023	STATE OF ODISHA TAPI @ TAPAN KUMAR DASH VS SANJEEB TRIPATHY	PRIYA RANJAN SINGH VS	// / /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :29/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLMC/0005224/2023	ANUPAMA PADHI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JAJPUR SADAR /21 /2018 () //
149	CRLMC/0005225/2023	DASARATHI ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// /0 () //
150	CRLMC/0005226/2023	SIBANI PANDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /125 /2016 () //
151	CRLMC/0005227/2023	NITYA SWARUP PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /606 /2023 () //
152	CRLMC/0005228/2023	MAHESH KISHAN MOTEWAR VS REPUBLIC OF INDIA(CBI)	SOUMEN BANARJEE VS	// /0 () //
153	CRLMC/0005229/2023	MAHESH KISHAN MOTEWAR VS STATE OF ODISHA	SOUMEN BANARJEE VS	SONEPUR /50 /2013 () //
154	CRLMP/0002362/2023	NARENDRA SAHOO VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// /0 () //
155	CRLMP/0002363/2023	PRATIMA JENA SAMANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// /0 () //
156	CRLMP/0002364/2023	HITESH PANDA VS PUJA DAS	SURYAKANTA DASH VS	// /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha ) Crp/0000122/2021
157	CRLMP/0002365/2023	ARANYA KUMAR SAHOO VS ARPITA SAHOO	MANOJ KUMAR MOHANTY VS	// /0 JUDGE FAMILY COURT, KENDRAPARA(Kendrapara ) Crp/0000147/2016
158	CRLMP/0002366/2023	NABAGHAN ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// /0 () //
159	CRLMP/0002367/2023	SABITA MALLA	SAROJ KUMAR SWAIN	// /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002368/2023	KRUSHNA CHANDRA MEHER	KRANTI PRABHA MUKHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002369/2023	JYOTI RANJAN PRADHAN	AKSHAYA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002370/2023	RABINDRA KUMAR MOHANTY	KULDEEP MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002371/2023	MANOJ KUMAR DAS	SIDHARTH SHANKAR PADHY	/ /0
		VS	VS	()
		PINKI DAS		//
164	CRLMP/0002372/2023	NARAYAN DAS	SUBHANKAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0002373/2023	SANJAY KUMAR MAHAPATRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0002374/2023	BASANTI PARIDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0002375/2023	SAILA SUNDARI DALAI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0002376/2023	GANGADHAR NAIK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0002377/2023	SANKAR ADI	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0002378/2023	DIPANKAR MANDAL	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()

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**FILING REPORT AS ON :29/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002379/2023	STATE OF ODISHA SATI BEHERA VS	SAROJ MOHARANA VS	// /0 ()
172	CRLMP/0002380/2023	STATE OF ODISHA NIRANJAN DAS VS	GHANASHYAM MUDULI VS	// /0 ()
173	CRLMP/0002381/2023	STATE OF ODISHA SAROJ KUMAR BASTIA VS	RAKESH KUMAR ROURAY VS	// /0 ()
174	CRLMP/0002382/2023	STATE OF ODISHA AMARBAR BISWAL VS	NISHIKANTA MISHRA VS	// /0 ()
175	CRLMP/0002383/2023	STATE OF ODISHA SANGRAM KESHARI MOHANTY VS	SANJIB KUMAR BHANJADEO VS	// /0 ()
176	CRLMP/0002384/2023	STATE OF ODISHA PREMASILA PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// RAIRAKHOL /267 /2023 ()
177	CRLMP/0002385/2023	STATE OF ODISHA RAMA CHANDRA HANSDA VS	DEBASIS TRIPATHY VS	// /0 ()
178	CRLREV/0000638/2023	CENTRAL BUREAU OF INVESTIGATING (CBI), KOLKATA ASHAKTA KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// /0 ()
179	CRLREV/0000639/2023	SALINA BHUYAN K.SUKURU VS	DEBASIS SARANGI VS	// K.NUAGAON /78 /2014 ()
180	FAO/0000522/2023	STATE OF ODISHA BASANTA @ BASANTA KUMAR ROUT VS	KAPILA CHARAN NAYAK VS	// /0 ()
181	FAO/0000523/2023	UNION OF INDIA MANAGER LEGAL, (T.P. CELL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR VS SK. JAKIR	CHANDAN K. DANTA VS	// /0 ()



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	FAO/0000524/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.,BBSR VS PRAMOD MALLICK	SOMNATH ROY VS	// 0 //
183	FAO/0000525/2023	R.M., NEW INDIA ASSURANCE CO. LTD. VS BICHITRANANDA SWAIN	PRASANTA KUMAR MAHALI VS	// 0 //
184	FAO/0000526/2023	R.M., NEW INDIA ASSURANCE CO. LTD. VS JASOBANTA PRADHAN	PRASANTA KUMAR MAHALI VS	// 0 //
185	FAO/0000527/2023	BASANTILATA PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
186	LAA/0000034/2023	LAND ACQUISITION OFFICER,KALAHANDI VS NILIMA PATTNAIK	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
187	LAA/0000035/2023	LAND ACQUISITION OFFICER,KALAHANDI VS TAPAN KUMAR BEHERA	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
188	LAA/0000036/2023	LAND ACQUISITION OFFICER,KALAHANDI VS SUDHIR KUMAR BEHERA	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
189	LAA/0000037/2023	LAND ACQUISITION OFFICER,KALAHANDI VS BILASINI SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
190	LAA/0000038/2023	LAND ACQUISITION OFFICER,KALAHANDI VS PARIKSHITA NAIK	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
191	LAA/0000039/2023	LAND ACQUISITION OFFICER,KALAHANDI VS SOUBHAGYA MANJARI RANA	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
192	LAA/0000040/2023	LAND ACQUISITION OFFICER,KALAHANDI VS SANTANU KUMAR BEHERA	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
193	MACA/0001167/2023	TITU NAYAK	BIRANCHI NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MACA/0001168/2023	BHABANI PRASAD MISHRA MANAGER (CLAIMS), LEGAL, H.D.F.C. ERGO INSURANCE CO. LTD.	NEELKANTA	//
		VS	VS	0
195	MACA/0001169/2023	KAILASH CHANDRA JENA D.M., NEW INDIA ASSURANCE CO. LTD.	G.P.DUTTA	//
		VS	VS	0
196	MATA/0000416/2023	RASMITA KANHOR SUSAMA KUANR	SARADA PRASAD DASH	//
		VS	VS	0
197	RPFAM/0000413/2023	BHARATI GOCHHAYAT PRAMOD KUMAR ROUT	ASHOK KUMAR BEHERA	//
		VS	VS	0
198	RPFAM/0000414/2023	GITARANI ROUT SUSHANT @ SUSHANTA KUMAR DASH	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
199	RPFAM/0000415/2023	PUJALIN BISWAL @ DASH ABDUL RAHEMAN @ LALA @ ABDUL RAHMAN	BHAGABAN MOHANTY	//
		VS	VS	0
200	RSA/0000507/2023	GEETA CHOURASIA CHHUTU NAIK	DIGAMBARA MISHRA	//
		VS	VS	0
201	SAO/0000019/2023	GANGADHARA @ TOBO NAIK A. SABITRI	BANSHIDHAR BAUG	//
		VS	VS	0
202	TRP(C)/0000406/2023	BIJAYINI MALLICK BANITA BEHERA	ANUP KUMAR PATTNAIK	//
		VS	VS	0
203	WA/0002912/2023	JITU MOHAKUDA STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
204	WA/0002913/2023	RAMAKANTA JENA ADIKANDA DEY	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002914/2023	STATE OF ODISHA THE TRUST ASSOCIATION OF THE CONVENTION OF BANJESIKH KROHIS	VAISEKH KROHIS	//
		VS	VS	()
206	WA/0002915/2023	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	()
		DAITYARI SATAPATHY		//
207	WP(C)/0039083/2023	SUBIT DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	()
		REETUPARNA BEHERA		//
208	WP(C)/0039084/2023	RADHASHYAM MOHAPATRA	LINGARAJ SARANGI	//
		VS	VS	()
		BHUBANESWAR DEVELOPMENT AUTHORITY, KHORDHA		//
209	WP(C)/0039085/2023	TRILOCHAN BARIK	LINGARAJ SARANGI	//
		VS	VS	()
		BHUBANESWAR DEVELOPMENT AUTHORITY, KHORDHA		//
210	WP(C)/0039086/2023	BINAPANI COLLAGE OF MEDICAL SCIENCE, GANJAM	MAXMIKANTA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
211	WP(C)/0039087/2023	MAMATA BARIK	SIBA PRASAD SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
212	WP(C)/0039088/2023	JAKAB NAYAK	ASHIT KUMAR DASH	//
		VS	VS	()
		STATE OF ODISHA		//
213	WP(C)/0039089/2023	SUBARNA PRADHAN	ASHIT KUMAR DASH	//
		VS	VS	()
		STATE OF ODISHA		//
214	WP(C)/0039090/2023	BANAMALI PRADHAN	ASHIT KUMAR DASH	//
		VS	VS	()
		STATE OF ODISHA		//
215	WP(C)/0039091/2023	TRINATH BISOI	KAUSHIK SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0039092/2023	MITU PADRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
217	WP(C)/0039093/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
218	WP(C)/0039094/2023	MAYABATI BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
219	WP(C)/0039095/2023	GAGANBIHARI PATTNAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
220	WP(C)/0039096/2023	PRASANTA KUMAR SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
221	WP(C)/0039097/2023	ANANTA CHARAN SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
222	WP(C)/0039098/2023	RATNAKAR RATHINAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
223	WP(C)/0039099/2023	NIRANJAN MOHAPATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
224	WP(C)/0039100/2023	SAROJ KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
225	WP(C)/0039101/2023	TAPAS KUMAR JENA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
226	WP(C)/0039102/2023	MANJULATA JENA VS UNION OF INDIA	NANDANANDAN MAHAPATRA VS	// 0 //
227	WP(C)/0039103/2023	SURENDRA KUMAR BEHERA	BHARAT BHUSAN ROURTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0039104/2023	STATE OF ODISHA YASOBANTA NARAYAN NAG	KAUSHIK SWAIN	//
		VS	VS	0
229	WP(C)/0039105/2023	STATE OF ODISHA DUSHASAN NAIK	TRILOCHAN NANDA	//
		VS	VS	0
230	WP(C)/0039106/2023	STATE OF ODISHA ANANDA CHANDRA DASH	BHARAT BHUSAN ROURTRAY	//
		VS	VS	0
231	WP(C)/0039107/2023	STATE OF ODISHA RANJAN KUMAR GIRI	NIRANJAN LENKA	//
		VS	VS	0
232	WP(C)/0039108/2023	STATE OF ODISHA AISHWARYA SAHU	KAUSHIK SWAIN	//
		VS	VS	0
233	WP(C)/0039109/2023	STATE OF ODISHA LINGARAJ BISOI	KAUSHIK SWAIN	//
		VS	VS	0
234	WP(C)/0039110/2023	STATE OF ODISHA M/S JAGANNATH ENTERPRISES, JAJPUR	NIRANJAN LENKA	//
		VS	VS	0
235	WP(C)/0039111/2023	STATE OF ODISHA AKSHYA KUMAR SAHU	KAUSHIK SWAIN	//
		VS	VS	0
236	WP(C)/0039112/2023	STATE OF ODISHA ROHITASWO HANSA	KAUSHIK SWAIN	//
		VS	VS	0
237	WP(C)/0039113/2023	STATE OF ODISHA TRINATH CHARAN PATNAIK	ASHOK DAS	//
		VS	VS	0
238	WP(C)/0039114/2023	STATE OF ODISHA BASANTI NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0039115/2023	STATE OF ODISHA GADADHAR NAYAK VS	SOUBHAGYA KUMAR DASH VS	// // ()
240	WP(C)/0039116/2023	STATE OF ODISHA SABITA DAS VS	KUNAL KUMAR SWAIN VS	// // ()
241	WP(C)/0039117/2023	STATE OF ODISHA BASANTI PRADHAN VS	SADASIVA PATRA VS	// // ()
242	WP(C)/0039118/2023	STATE OF ODISHA LALATENDU SHEKHAR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
243	WP(C)/0039119/2023	STATE OF ODISHA SUBODH CHANDRA SAMAL VS	BIBHUTI BHUSAN SWAIN VS	// // ()
244	WP(C)/0039120/2023	STATE OF ODISHA JYOTISMITA NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
245	WP(C)/0039121/2023	STATE OF ODISHA VEER SURENDRA SAI INST. OF MEDICAL SCIENCE AND RESEARCH, BURLA VS	ANDREAS MICHAEL BURLA VS	// // ()
246	WP(C)/0039122/2023	REBATI KANTAKALET BIJAY KUMAR MOHANTA VS	KUNAL KUMAR SWAIN VS	// // ()
247	WP(C)/0039123/2023	STATE OF ODISHA RAMAMURTY PRADHAN VS	TAPAN KUMAR MANDAL VS	// // ()
248	WP(C)/0039124/2023	STATE OF ODISHA SURJYAKANTA SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
249	WP(C)/0039125/2023	STATE OF ODISHA ANGUL SUKINDA RAILWAY LIMITED, BBSR VS	SUSANTA KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0039126/2023	INDRAJIT BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	WP(C)/0039127/2023	VEER SURENDRA SAI INST. OF MEDICAL SCIENCE AND RESEARCH, BURLA VS SAMBHUNATH SAHU	ANDRÉS MISHRA VS	// 0 //
252	WP(C)/0039128/2023	KARUNAKAR BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
253	WP(C)/0039129/2023	ANGUL SUKINDA RAILWAY LIMITED, BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
254	WP(C)/0039130/2023	VEER SURENDRA SAI INST. OF MEDICAL SCIENCE AND RESEARCH, BURLA VS KHIROD KUMAR SAHU	ANDRÉS MISHRA VS	// 0 //
255	WP(C)/0039131/2023	SANTOSH KUMAR DAS VS UNION OF INDIA	RABI NARAYAN MISHRA II VS	// 0 //
256	WP(C)/0039132/2023	PARBATI MAHILA SHG, NAYAGARH VS DISTRICT SOCIAL WELFARE OFFICER, NAYAGARH	ARUN KUMAR DAS VS	// 0 //
257	WP(C)/0039133/2023	GOURAHARI NAYAK VS STATE BANK OF INDIA, BBSR	NALINI KANTA DASH VS	// 0 //
258	WP(C)/0039134/2023	MAMATA HARJAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
259	WP(C)/0039135/2023	M/S.GURUKRUPA FREEZING COMPLEX, BHADRAK VS STATE BANK OF INDIA, BBSR	NALINI KANTA DASH VS	// 0 //
260	WP(C)/0039136/2023	SADANANDA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
261	WP(C)/0039137/2023	M/S. BIBHUKRUPA TRADE CONCERN, BHADRAK	NALINI KANTA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0039138/2023	STATE BANK OF INDIA, BBSR UTKAL SAMMILANI (MADHU MANCHA ), CUTTACKBIDYADHAR PRADHAN		//
		VS	VS	0
263	WP(C)/0039139/2023	STATE OF ODISHA SASHIBHUSHAN MUDULI	GYANESWAR SATPATHY	//
		VS	VS	0
264	WP(C)/0039140/2023	STATE OF ODISHA MADAN GAHIR	BHOJARAJ SETH	//
		VS	VS	0
265	WP(C)/0039141/2023	STATE OF ODISHA FADKU MAJHI	BHOJARAJ SETH	//
		VS	VS	0
266	WP(C)/0039142/2023	STATE OF ODISHA KAMALINI MISHRA	AUROBINDA SAHOO	//
		VS	VS	0
267	WP(C)/0039143/2023	STATE OF ODISHA AINLA MAJHI	BHOJARAJ SETH	//
		VS	VS	0
268	WP(C)/0039144/2023	STATE OF ODISHA ARATI PANIGRAHI	SUBRATA MISHRA	//
		VS	VS	0
269	WP(C)/0039145/2023	ADDL. COMMNR. ADDL. REVISIONAL COURT NO 1, BBSR M/S. NALANDA INSTITUTE OF TECHNOLOGY, BBSRSOMANATH MISHRA		//
		VS	VS	0
270	WP(C)/0039146/2023	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BBSR SUJIT KUMAR DAS	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
271	WP(C)/0039147/2023	COMMISSIONER, CT AND GST, CUTTACK DR. RAKESH MOHANTY	PAMI RATH	//
		VS	VS	0
272	WP(C)/0039148/2023	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA SALGADIA HAPPY AND HOLY HOME SOCIETY, BBSR	DR. SIMANCHALLA RANJIT	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		STATE OF ODISHA		//
273	WP(C)/0039149/2023	M/S SHREE IDEAL HOMES P LTD., JAGATSINGHPUR PRABODHA CHANDRA NAYAK		//
		VS	VS	0
		PARADIP PORT TRUST, JAGATSINGHPUR		//
274	WP(C)/0039150/2023	M/S. GOPINATH SWAMI WOOD INDUSTRIES, GANJAM	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE BANK OF INDIA, CHAMUNDA BRANCH, GANJAM		//
275	WP(C)/0039151/2023	SANTOSH KUMAR ROUSTRAY	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
276	WP(C)/0039152/2023	BHUPENDRANATH DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
277	WP(C)/0039153/2023	BINODINI INFRASTRUCTURE PVT. LTD., KALAHANDI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
278	WP(C)/0039154/2023	SATRUGHNA JENA	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
279	WP(C)/0039155/2023	MAMATA TRIPATHY	ITISHREE TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
280	WP(C)/0039156/2023	DILLIP KUMAR NAIK	RABI NARAYAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
281	WP(C)/0039157/2023	GHANASHYAM MOHARANA	AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
282	WP(C)/0039158/2023	BIDYUTLATA SWAIN	TUSAR KUMAR MISHRA	//
		VS	VS	0
		REGIONAL STRESS ASSET RECOVERY BRANCH, BANK OF BARODA, CUTTACK		//
283	WP(C)/0039159/2023	DHEERA BESHRA	BISWAJIT NAYAK	//
		VS	VS	0
		SANJUKTA MOHANTY		//

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284	WP(C)/0039160/2023	KALPANA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
285	WP(C)/0039161/2023	LAKHSMIPRIYA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
286	WP(C)/0039162/2023	JAGESH CHANDRA BEHERA VS UNION OF INDIA, NEW DELHI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
287	WP(C)/0039163/2023	KHIROD KUMAR BARAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
288	WP(C)/0039164/2023	RABINDRANATH SINGH VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
289	WP(C)/0039165/2023	KALYAN MAHAR @ KALAYAN MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
290	WP(C)/0039166/2023	MANASHI DASH VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
291	WP(C)/0039167/2023	JANI SENAPATI VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
292	WP(C)/0039168/2023	SAMIR KUMAR NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
293	WP(C)/0039169/2023	SABITA PRADHAN VS CHIEF MANAGING DIRECTOR, M.C.L., BURLA	AJIT KUMAR MOHANTY VS	// 0 //
294	WP(C)/0039170/2023	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
295	WP(C)/0039171/2023	SANTOSH KUMAR BEHERA	ARJEET MISHRA	//

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		VS	VS	0
296	WP(C)/0039172/2023	THE COLLECTOR, BHADRAK SURENDRA KUMAR PANI	ARABINDA TRIPATHY	//
		VS	VS	0
297	WP(C)/0039173/2023	STATE OF ODISHA EPARI SUNDAR BABU	MANAS PATI	//
		VS	VS	0
298	WP(C)/0039174/2023	STATE OF ODISHA BRUNDABAN SINGHA	GYANA RANJAN SETHI	//
		VS	VS	0
299	WP(C)/0039175/2023	STATE OF ODISHA BASANTA KUMAR NAYAK	ARABINDA TRIPATHY	//
		VS	VS	0
300	WP(C)/0039176/2023	STATE OF ODISHA RABINDRA NATH KHUNTIA	BIBEKANANDA BHUYAN	//
		VS	VS	0
301	WP(C)/0039177/2023	UNION BANK OF INDIA, KHORDHA MANOJ KUMAR SAHOO	RABI NARAYAN MISHRA II	//
		VS	VS	0
302	WP(C)/0039178/2023	UNION OF INDIA CHITTARANJAN DEHURI	BISHAL BAIVAB	//
		VS	VS	0
303	WP(C)/0039179/2023	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA	SUBASH CH PANI	//
		VS	VS	0
304	WP(C)/0039180/2023	STATE OF ODISHA M/S TATA STEEL LTD., DHENKANAL	ADITYA MISHRA	//
		VS	VS	0
305	WP(C)/0039181/2023	THE PRESIDING OFFICER, LABOUR COURT, BBSR RASMITA PRUSTY	SUBASH CH PANI	//
		VS	VS	0
306	WP(C)/0039182/2023	STATE OF ODISHA RAJESH KUMAR AICH	RABI NARAYAN MISHRA II	//
		VS	VS	0

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307	WP(C)/0039183/2023	UNION OF INDIA DR. SANJIB KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //
308	WP(C)/0039184/2023	SUVAJIT MOHANTY VS UNION OF INDIA	RABI NARAYAN MISHRA II VS	// 0 //
309	WP(C)/0039185/2023	MAHANADI COALFIELDS LTD., SUNDARGARH VS CLAIMS COMMISSION, BBSR	DEBARAJ MOHANTY VS	// 0 //
310	WP(C)/0039186/2023	SARAT CHANDRA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
311	WP(C)/0039187/2023	GOBINDA CHANDRA DASH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
312	WP(C)/0039188/2023	SIMANCHAL SADANGI VS UNION OF INDIA	RABI NARAYAN MISHRA II VS	// 0 //
313	WP(C)/0039189/2023	PRATAP CHANDRA BISWAL VS UNION OF INDIA	RABI NARAYAN MISHRA II VS	// 0 //
314	WP(C)/0039190/2023	SAROJ KUMAR SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
315	WP(C)/0039191/2023	PRAMILA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
316	WP(C)/0039192/2023	M/S. KIRAN KUMAR DAS VS THE ADDL. CT AND GST OFFICER, MAYURBHANJ	BHABANI PRASAD MOHANTY VS	// 0 //
317	WP(C)/0039193/2023	GOURIPRIYA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //

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318	WP(C)/0039194/2023	UDHAB DALEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0039195/2023	SK. MUSRAFUDDIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
320	WP(C)/0039196/2023	TUKUNA CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
321	WP(C)/0039197/2023	BISHNU CHARAN SETHI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
322	WP(C)/0039198/2023	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0039199/2023	PARAMANANDA KALTA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
324	WP(C)/0039200/2023	HEMANATA KUMAR PATTNAIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
325	WP(C)/0039201/2023	CHHABINDRA SAMANTARAY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
326	WP(C)/0039202/2023	RAMESH LUHA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
327	WP(C)/0039203/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
328	WP(C)/0039204/2023	SUBRATA MAHADANI VS THE VICE CHANCELLOR, BPUT, ROUTKELA	ULLASH CHANDRA MOHANTY VS	// 0 //
329	WP(C)/0039205/2023	DILLIP KUMAR ROUT	BHAGABAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0039206/2023	THE COMMNR. CUM SECY. TO GOVT., REVENUE AND D.M DEPT., BBSR LAXMIKANTA DASH	SIDHESWAR MALLIK	//
		VS	VS	0
331	WP(C)/0039207/2023	TPCODL, BBSR TIRTHA BEHERA	BUDHIRAM DAS	//
		VS	VS	0
332	WP(C)/0039208/2023	STATE OF ODISHA LAXMIDHAR MUDULI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
333	WP(C)/0039209/2023	UNION OF INDIA MANMOHAN RAY	DURGESH NARAYAN RATH	//
		VS	VS	0
334	WP(C)/0039210/2023	STATE OF ODISHA YUDHISTHIR SWAIN	PRAVAT KUMAR NAYAK	//
		VS	VS	0
335	WP(C)/0039211/2023	STATE OF ODISHA KRUSHNA CHANDRA PANIGRAHI	PRAVAT KUMAR NAYAK	//
		VS	VS	0
336	WP(C)/0039212/2023	STATE OF ODISHA BHARATI PRASAD JENA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
337	WP(C)/0039213/2023	STATE OF ODISHA SAKUNTALA NAIK	BABAJI CHARAN JENA	//
		VS	VS	0
338	WP(C)/0039214/2023	THE ELECTION OFFICER CUM BDO, SADAR BLOCK, KEONJHAR YUDHISTHIR ROUT	SUDHIR KUMAR MALLICK	//
		VS	VS	0
339	WP(C)/0039215/2023	STATE OF ODISHA SUSANTA KUMAR SAHU	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
340	WP(C)/0039216/2023	STATE OF ODISHA SK. MUSRAFUDDIN	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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341	WP(C)/0039217/2023	STATE OF ODISHA HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR	DEBASISH MOHAPATRA	//
		VS	VS	()
342	WP(C)/0039218/2023	VARSHA FABRICS PVT. LTD., KOLKATA PRAMOD KUMAR MISHRA	NIRANJAN PRASAD PATRA	//
		VS	VS	()
343	WP(C)/0039219/2023	STATE OF ODISHA JAYADRATHA ROUT	SUHIR KUMAR MALLICK	//
		VS	VS	()
344	WP(C)/0039220/2023	STATE OF ODISHA KAMALAKANTA PANDA	NIRANJAN PRASAD PATRA	//
		VS	VS	()
345	WP(C)/0039221/2023	STATE OF ODISHA BASANTA KUMAR BEHERA	SHUBHENDU KUMAR PARIDA	//
		VS	VS	()
346	WP(C)/0039222/2023	STATE OF ODISHA PADMABATI BEHERA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	()
347	WP(C)/0039223/2023	STATE OF ODISHA KAMAL KISHORE AGRAWAL	SUKANTA KUMAR DALAI	//
		VS	VS	()
348	WP(C)/0039224/2023	STATE OF ODISHA SANJAY NAIK	SIBA PRASAD PATRA	//
		VS	VS	()
349	WP(C)/0039225/2023	STATE OF ODISHA AMARA KUMAR BEHERA	DIGAMBARA MISHRA	//
		VS	VS	()
350	WP(C)/0039226/2023	STATE OF ODISHA KULDIP NAIK	SIBA PRASAD PATRA	//
		VS	VS	()
351	WP(C)/0039227/2023	STATE OF ODISHA GOPINATH MAJHI	AFRAAZ SUHAIL	//
		VS	VS	()
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0039228/2023	M/S JAGBANDHU ENTERPRISES PVT. LTD., BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
353	WP(C)/0039229/2023	ULLASH CHANDRA BALIARSINGH VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
354	WP(C)/0039230/2023	SAPAN KUMAR KAR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
355	WP(C)/0039231/2023	GOVERNING BODY OF BIJU PATTNAIK DEGREE COLLEGE, KALAKOT, MALANGIRI VS STATE OF ODISHA	HEBAON BIKRAM PATIL VS	// 0 //
356	WP(C)/0039232/2023	SANTOSH KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER, KENDRAPARA	MANAS RANJAN KHATUA VS	// 0 //
357	WP(C)/0039233/2023	NARAYAN MALLICK VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
358	WP(C)/0039234/2023	TRIBENI DEVI VS COMMISSIONER, LAND RECORD AND SETTLEMENT, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
359	WP(C)/0039235/2023	KIRAN KUMAR MISHRA VS BRANCH MANAGER, INDIAN OVERSEAS BANK, JAJPUR	SATRUGHNA DASH (A) VS	// 0 //
360	WP(C)/0039236/2023	TIRTHABASI PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
361	WP(C)/0039237/2023	RADHU PRADHAN VS MD, ODISHA STATE SEEDS CORP. LTD., BBSR	SHASHI BHUSAN JENA VS	// 0 //
362	WP(C)/0039238/2023	SANATAN DEHERI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
363	WP(C)/0039239/2023	HIRAMATI JAMUDA	BHABANI SANKAR DAS	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0039240/2023	ANANTA NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0039241/2023	SANKARSAN MISHRA	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
		THE SECY. REVENUE AND DISASTER MANAGEMENT DEPT., BBSR		//
366	WP(C)/0039242/2023	MADHUSMITA PATTNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0039243/2023	BISWANATH NAG	BIBHU PRASAD PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0039244/2023	DR.PITAMBAR DASH	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		COMMISSIONER-CUM-SECY. TO GOVT. OF ODISHA, H AND FW DEPT., BBSR		//
369	WP(C)/0039245/2023	KISHORE CHANDRA DASH	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0039246/2023	ROURKELA PRIVATE BUS OWNERS ASSOCIATION	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0039247/2023	TRIPATI NAYAK	BIBHU PRASAD PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0039248/2023	GOURIBALA NAYAK	TAPAN KUMAR KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0039249/2023	PRADIPTA KUMAR DHARUA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0039250/2023	CHAITANYA SAHU	BIBHU PRASAD PANDA	//
		VS	VS	0

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375	WP(C)/0039251/2023	STATE OF ODISHA NARAYAN KUMAR KHAITAN VS CHIEF MANAGER CUM AO, SBI, SAMBALPUR	BISWAJIT NAYAK VS	// // 0 //
376	WP(C)/0039252/2023	HEMANTA NAIK VS STATE OF ODISHA	BIBHU PRASAD PANDA VS	// 0 //
377	WP(C)/0039253/2023	DR. DHARANIDHAR ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
378	WP(C)/0039254/2023	TAPAN KUMAR BHATTA VS TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	ALOK KUMAR PANDA VS	// 0 //
379	WP(C)/0039255/2023	BIBHUTI BHUSAN DAS VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
380	WP(C)/0039256/2023	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
381	WP(C)/0039257/2023	SAROJ BEHERA VS THE DIRECTOR OF EXAMINATION, BPUT, ODISHA, ROURKELA	GOPAL CHARAN MOHANTY VS	// 0 //
382	WP(C)/0039258/2023	MANAS KUMAR ROUT VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
383	WP(C)/0039259/2023	KIRANBALA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
384	WP(C)/0039260/2023	PURNA CHANDRA SAHOO VS UDHAB BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
385	WP(C)/0039261/2023	BISWAJIT DAS VS MANAGING DIRECTOR,OMC	NITYA RANJAN SAHOO VS	// 0 //

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386	WP(C)/0039262/2023	UPENDRA KUMAR SWAIN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
387	WP(C)/0039263/2023	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
388	WP(C)/0039264/2023	RATAN MAJHI VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
389	WP(C)/0039265/2023	GAGAN CHANDRA MEHER VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
390	WP(C)/0039266/2023	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
391	WP(C)/0039267/2023	SASMITA SAMAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
392	WP(C)/0039268/2023	KAILA NANHAR VS KEARNATH KEDIA	TUSAR KUMAR MISHRA VS	// 0 //
393	WP(C)/0039269/2023	KAILA NANHAR VS MAYUR KEDIA	TUSAR KUMAR MISHRA VS	// 0 //
394	WP(C)/0039270/2023	KAILA NANHAR VS PAWAN KUMAR AGARWAL	TUSAR KUMAR MISHRA VS	// 0 //
395	WP(C)/0039271/2023	KAILA NANHAR VS SATYA NARAYAN AGARWAL	TUSAR KUMAR MISHRA VS	// 0 //
396	WP(C)/0039272/2023	PRADIPATA KUMAR NAYAK VS STATE OF ODISHA	BUDHADEV ROURAY VS	// 0 //
397	WP(C)/0039273/2023	M/S. SASMITA SINGH, BBSR	ITISHREE TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		ADDL. CT AND GST OFFICER, BBSR III		//
398	WP(C)/0039274/2023	ABHINA CHARAN PATRA	PRASANTA KUMAR NANDA	//
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0039275/2023	MANJU PRAVA MISHRA	SOUMYA DEV RAY	//
		VS	VS	()
		LADU KISHORE RATH		//
400	WP(C)/0039276/2023	M/S. DIBAKAR SWAIN, CUTTACK	DAITARI BEHERA	//
		VS	VS	()
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK		//
401	WP(C)/0039277/2023	JANMEJAYA MOHANTY	JAGAJIBAN PRADHAN	//
		VS	VS	()
		THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR		//
402	WP(C)/0039278/2023	DR. SUCHIPRIYA TANTY	LAXMI NARAYAN PATEL	//
		VS	VS	()
		STATE OF ODISHA		//
403	WP(C)/0039279/2023	SAHADEV SAHOO	DILLIP RAY	//
		VS	VS	()
		THE STATE OF ODISHA		//
404	WP(C)/0039280/2023	BHARAT ELECTRONICS (REGISTERED PARTNESHIP DEBBIK MOHANTY	DEBBIK MOHANTY	//
		VS	VS	()
		INDIAN BANK, KHORDHA		//
405	ABLAPL/0014119/2023	ROHIT NAIK @ RUHIT NAIK	SASMITA NANDA	BANARAPAL /422 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014120/2023	RASHMIKANTA BEHERA	SURYAKANTA JENA	TANGI (KHURDA) /770 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014121/2023	GODABARI SAHOO	SURYAKANTA DWIBEDI	CHANDAPUR /212 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014122/2023	KAMAKSHYA PRASAD DANTA @ KAMAKSHYA DAN	SURYAKANTA DWIBEDI	ATHAMALLIK /149 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014123/2023	STATE OF ODISHA SAMSUL HOSSEN KHAN VS	SARADA PRASAD DASH VS	// KARANJIA /296 /2023 ()
410	ABLAPL/0014124/2023	STATE OF ODISHA JITENDRA DIGAL VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /70 /2023 ()
411	ABLAPL/0014125/2023	STATE OF ODISHA ARUN KUMAR SWAIN VS	SARAT CHANDRA MEKAP VS	// KHETRARAJPUR /2 /2018 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000018/2018
412	ABLAPL/0014126/2023	STATE OF ODISHA NRUSINGHA BISWAL VS	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /217 /2022 ()
413	ABLAPL/0014127/2023	STATE OF ODISHA BALARAM ROUT VS	BADAL KUMAR BEHERA VS	// JALESWAR /495 /2023 ()
414	ABLAPL/0014128/2023	STATE OF ODISHA AMIT MALLIK @ AMIT MALLICK VS	JYOTIRMAYA SAHOO VS	// BARGARH /291 /2015 ()
415	ABLAPL/0014129/2023	STATE OF ODISHA STHITA PRANJYA MOHANTY VS	BIBHU PRASAD DAS VS	// BADAGODA P.S. /558 /2023 ()
416	ABLAPL/0014130/2023	STATE OF ODISHA DHADI ROUT @ SUBRAT ROUT VS	LAXMIDHAR MAHAPATRA VS	// JAGATPUR /359 /2022 ()
417	ABLAPL/0014131/2023	STATE OF ODISHA RAMESH CHANDRA NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// LAIKERA /248 /2023 ()
418	ABLAPL/0014132/2023	STATE OF ODISHA TARUN SAHA VS	RAJIB LOCHAN PATTNAIK VS	// PAPERMETLA P.S. /20 /2022 ()
419	ABLAPL/0014133/2023	STATE OF ODISHA BIJAYA MANDAL VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// / /0 J.M.F.C.,ODAGAON(Nayagarh ) 2(A)CC/0000033/2012

**ORISSA HIGH COURT****FILING REPORT AS ON :29/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0014134/2023	DIBAKAR SAHOO @ DIBAKAR SAHU @ CHAGALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /15 /2013 () //
421	ABLAPL/0014135/2023	JITENDRA DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHAMAKHANDI /368 /2023 () //
422	ABLAPL/0014136/2023	K. BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /501 /2023 () //
423	ABLAPL/0014137/2023	K. BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /502 /2023 () //
424	ABLAPL/0014138/2023	SUBASH CHANDRA SENAPATI VS STATE OF ODISHA	DEBASIS MISHRA VS	NANDIPADA /311 /2023 () //
425	ABLAPL/0014139/2023	SK. KUNA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JALESWAR /508 /2023 () //
426	ABLAPL/0014140/2023	NITISH PRADHAN @ GAUA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /367 /2023 () //
427	ABLAPL/0014141/2023	BASANTI BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /400 /2023 () //
428	ABLAPL/0014142/2023	RAMESH KUMAR BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /400 /2023 () //
429	ABLAPL/0014143/2023	ANIL HOTA @ ANIL KUMAR HOTA VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /296 /2023 () //
430	ABLAPL/0014144/2023	SUSHIL MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /104 /2023 () //
431	ABLAPL/0014145/2023	SANBARI MAJHI	BISWARANJAN DALAI	KUTRA /104 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0014146/2023	STATE OF ODISHA RASMITA NAIK @ RASHMI NAIK	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /267 /2023
		VS	VS	()
433	ABLAPL/0014147/2023	STATE OF ODISHA BISWANATH ROUT	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /795 /2023
		VS	VS	()
434	ABLAPL/0014148/2023	STATE OF ODISHA BAPI BHOI @ MAHESWAR	KASHINATH PATNAIK	// BENTKAR (42 MOUZA) UPD CUTTACK /353 /2023
		VS	VS	()
435	ABLAPL/0014149/2023	STATE OF ODISHA RAGHUNATH NAYAK	BHARAT CHANDRA PANDA	// KHAIRA /336 /2023
		VS	VS	()
436	ABLAPL/0014150/2023	STATE OF ODISHA KALU SWAIN	KABIRAJ PRADHAN	// / /0
		VS	VS	J.M.F.C.,RANPUR(Nayagarh )
437	ABLAPL/0014151/2023	STATE OF ODISHA PRAVASH CHANDRA CHOUDHURY	SABYASACHI MISHRA	2(A)CC/0000007/2020
		VS	VS	INFCITY PS /378 /2023
438	ABLAPL/0014152/2023	STATE OF ODISHA BABU SWAIN @ MURALI SWAIN	UMAKANTA BARIK	// BADAGADA /487 /2023
		VS	VS	()
439	ABLAPL/0014153/2023	STATE OF ODISHA MRUTYUNJAYA SAHOO	SURYAKANTA DWIBEDI	// FATEGARH /15 /2022
		VS	VS	()
440	ABLAPL/0014154/2023	STATE OF ODISHA LITU @ SAMIR NAIK	AKSHAYA KUMAR SAHOO	// N.T.P.C. /119 /2023
		VS	VS	()
441	ABLAPL/0014155/2023	STATE OF ODISHA PRASANTA @ PRASHANTA KUMAR NAYAK	BIRAJA PRASAD NANDA	// SAMAL /293 /2023
		VS	VS	()
442	ABLAPL/0014156/2023	STATE OF ODISHA KAUSIK MALLIK	LAXMINARAYAN PATEL	// SAMBALPUR TOWN /258 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0014157/2023	STATE OF ODISHA GANESH MAHANANDA VS	RABI NARAYAN MOHANTY VS	// / /0 ()
444	ABLAPL/0014158/2023	STATE OF ODISHA RAMKRUSHNA BISWAS VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /296 /2023 ()
445	ABLAPL/0014159/2023	STATE OF ODISHA MANASH RANJAN PARIDA @ BABLU @ BABLU RANJAN VS	ANURAG KUMAR BUDHIA VS	// RAJGANGPUR /503 /2023 ()
446	ABLAPL/0014160/2023	STATE OF ODISHA GOPAL MEHER VS	BHARAT BHUSAN ROUSTRAY VS	// BIJEPUR /224 /2023 ()
447	ABLAPL/0014161/2023	STATE OF ODISHA CHANDRAMANI SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
448	ABLAPL/0014162/2023	STATE OF ODISHA SUNITA CHOUDHURY VS	AMITAV TRIPATHY VS	// SPECIAL CRIME UNIT /13 /2023 ()
449	ABLAPL/0014163/2023	STATE OF ODISHA JITENDRA DIGAL VS	RABINDRA NATH PRUSTY VS	// PHULBANI TOWN /70 /2023 ()
450	ABLAPL/0014164/2023	STATE OF ODISHA SANGRAM SWAIN VS	RABINDRA NATH PRUSTY VS	// / /0 ()
451	ABLAPL/0014165/2023	STATE OF ODISHA BISWAJIT SAHOO VS	SURYANARAYAN BISWAL VS	// JATNI P.S. /402 /2023 ()
452	ABLAPL/0014166/2023	STATE OF ODISHA MINA SETHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
453	ABLAPL/0014167/2023	STATE OF ODISHA SMITARANI MOHANTY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// BADACHANA /322 /2023 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :29/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0014168/2023	RABINDRA DAS VS STATE OF ODISHA	SATYAJIT DAS VS	KUAKHIA /421 /2023 () //
455	ABLAPL/0014169/2023	LOPAMUDRA MOHANTY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /322 /2023 () //
456	ABLAPL/0014170/2023	MUNA @ SIBA PRASAD PANDA VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	KENDRAPARA SADAR /839 /2023 () //
457	ABLAPL/0014171/2023	SUSANTA KUMAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
458	ABLAPL/0014172/2023	CHANDAN KUMAR MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	BASUDEVPUR /504 /2023 () //
459	ABLAPL/0014173/2023	ISRALIL MOHAMMED @ SK. ISRALIL MD VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /91 /2023 () //
460	ABLAPL/0014174/2023	SHATRUGHNA SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
461	ABLAPL/0014175/2023	KIRANA KUMAR KHATUA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /846 /2023 () //
462	ABLAPL/0014176/2023	BRAJA MOHAN KHUNTIA @ BRAJA KHUNTIA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /517 /2023 () //
463	ABLAPL/0014177/2023	PABITRA PALEI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /307 /2023 () //
464	ABLAPL/0014178/2023	GITANJALI MUDULI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /302 /2023 () //
465	ABLAPL/0014179/2023	BRAJA KISHORE ROUT @ PAKUA	MD. GOLAM MADANI	BHANDARIPOKHARI /206 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0014180/2023	STATE OF ODISHA SRIKANTA KUMBHAR	DEVI BATSALYA RATH	// RAYAGADA TOWN /158 /2022
		VS	VS	()
467	ABLAPL/0014181/2023	STATE OF ODISHA BALABHADRA NARAYAN SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
468	ABLAPL/0014182/2023	STATE OF ODISHA SUSANTA KUMAR DUTTA	PRAVASH CHANDRA JENA	// BHOGRAI /167 /2017
		VS	VS	()
469	ABLAPL/0014183/2023	STATE OF ODISHA PANKAJ KUMAR KHUNTIA @ KANHU KHUNTIA	MD. GOLAM MADANI	// DHAMNAGAR /517 /2023
		VS	VS	()
470	ABLAPL/0014184/2023	STATE OF ODISHA SUDAM SINDUR @ DAYAMAYA SINDUR	SIDDHARTH GOUTAM DAS	// BANGOMUNDA /182 /2023
		VS	VS	()
471	ABLAPL/0014185/2023	STATE OF ODISHA SUDARSAN SETHI @ DHUNDURA SETHI	PRIYA RANJAN MISHRA	// DHUSURI /376 /2023
		VS	VS	()
472	ABLAPL/0014186/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHU	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
473	ABLAPL/0014187/2023	STATE OF ODISHA RANJAN JENA	JYOTIRMAYA SAHOO	// JANKIA P.S. /431 /2023
		VS	VS	()
474	ABLAPL/0014188/2023	STATE OF ODISHA SIDDHARTH PANIGRAHI @ SAGAR @ SIDHARTHA	JYOTIRMAYA SAHOO	// NAYAPALLI P.S. /337 /2023
		VS	VS	()
475	ABLAPL/0014189/2023	STATE OF ODISHA PRAMOD JENA	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /326 /2023
		VS	VS	()
476	ABLAPL/0014190/2023	STATE OF ODISHA CHANDRAKANTA PRADHAN @ JOGI	NILAKANTHA JUJHARSINGH	// BANAPUR P.S. /397 /2023
		VS	VS	()

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	ABLAPL/0014191/2023	STATE OF ODISHA BHAGYADHARA MAHANTY VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /7 /2023 ()
478	ABLAPL/0014192/2023	STATE OF ODISHA AMIT MALLIK @ AMIT MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BARGARH /614 /2015 () //

# ORISSA HIGH COURT

MISC CASES FILED on :29/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	27/2023 OJC/16881/1997	KOKILA-MP	M/S.G.C.PATNAIK
2	28/2023 OJC/2198/2000	KOKILA DIBYA-MP	M/S.B.H.MOHANTY
3	46/2023 WPCRL/131/2023	ANTARYAMI NAYAK-MP	DIPTI RANJAN MOHAPATRA
4	55/2023 SAO/19/2023	A. SABITRI-MP	BANSHIDHAR BAUG
5	56/2023 SAO/19/2023	A. SABITRI-MP	BANSHIDHAR BAUG
6	61/2023 CRP/15/2022	UCO BANK, ROURKELA BRANCH.SECTOR 19-MP	SUBRAT MISHRA
7	100/2023 CRLMA/485/2023	BINATI BEHERA-MP	ADV
8	101/2023 CRLMA/486/2023	RAJEEB LOCHAN BEHERA-MP	ADV
9	102/2023 CRLMA/487/2023	AMARA KUMAR BEHERA-MP	ADV
10	103/2023 CRLMA/488/2023	AMAR KUMAR BEHERA-MP	ADV
11	104/2023 CRLMA/489/2023	AMAR KUMAR BEHERA-MP	ADV
12	155/2023 LAA/42/2016	UNION OF INDIA-MP	M/S.PIYUSH KU.MISHRA
13	156/2023 LAA/54/2019	CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY-MP	M/S.SRIKAR KU.RATH, MR. ALOK KUMAR MOHANTY
14	157/2023 LAA/110/2018	HARIDASPUR-PARADIP RAILWAY CO.LTD.-MP	M/S.SATYA SMRUTI MOHANTY
15	158/2023 LAA/112/2018	HARIDASPUR PARADIP RAILWAY CO.LTD.-MP	M/S.SATYA SMRUTI MOHANTY
16	159/2023 LAA/111/2018	HARIDASPUR PARADIP RAILWAY CO.LTD.-MP	M/S.SATYA SMRUTI MOHANTY
17	160/2023 LAA/34/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
18	161/2023 LAA/34/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
19	162/2023 LAA/34/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
20	163/2023 LAA/35/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
21	164/2023 JCRLA/95/2022	JAGA @ JUGALA KANDI-MP	ADV.
22	164/2023 LAA/35/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
23	165/2023 LAA/35/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
24	166/2023 LAA/36/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
25	167/2023 LAA/36/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
26	168/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C

27	LAA/36/2023 169/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
28	LAA/37/2023 170/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
29	LAA/37/2023 171/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
30	LAA/37/2023 172/2023	JANI SENAPATI-MP	SUSHANTA KU. JOSHI
31	LAA/7/2022 173/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
32	LAA/38/2023 174/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
33	LAA/38/2023 175/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
34	LAA/38/2023 176/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
35	LAA/39/2023 177/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
36	LAA/39/2023 178/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
37	LAA/39/2023 179/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
38	LAA/40/2023 180/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
39	LAA/40/2023 181/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
40	LAA/40/2023 228/2023	ISWAR CHANDRA PRADHAN-MP	M/S DHULIRAM PATTANAYAK
41	WPC(OAC)/2946/2018 304/2023	SABITRI PANDA-MP	M/S.B.H.MOHANTY
42	SA/106/1990 305/2023	SABITRI PANDA-MP	M/S.B.H.MOHANTY
43	SA/106/1990 306/2023	SABITRI PANDA-MP	M/S.B.H.MOHANTY
44	SA/106/1990 363/2023	PRATIMA JENA SAMANTA-MP	SUSANTA KUMAR BARAL
45	CRLMP/2363/2023 364/2023	HITESH PANDA-MP	SURYAKANTA DASH
46	CRLMP/2364/2023 365/2023	HITESH PANDA-MP	SURYAKANTA DASH
47	CRLMP/2364/2023 366/2023	ARANYA KUMAR SAHOO-MP	MANOJ KUMAR MOHANTY
48	CRLMP/2365/2023 367/2023	MANOJ KUMAR DAS-MP	SIDHARTH SHANKAR PADHY
49	CRLMP/2371/2023 368/2023	RAJDHANI BUS OWNERS ASSOCIATION, BBSR-MP	
50	CRLMP/121/2023 369/2023	PREMASILA PRADHAN-MP	PRAJIT KUMAR PRADHAN
51	CRLMP/2384/2023 376/2023	RATNAPRIYA DAS-MP	M/S.AMIYA KUMAR MOHANTY A, R.K.BEHERA, R.U.F
52	CMAPL/32/2023 377/2023	RAHASBEHARI DAS-MP	M/S.AMIYA KUMAR MOHANTY A, R.K.BEHERA, R.U.F
53	CMAPL/33/2023 378/2023	KAVITANJALI TRIPATHY-MP	M/S.AMIYA KUMAR MOHANTY A, R.K.BEHERA, R.U.F
54	CMAPL/34/2023 379/2023	BABAJI CHARAN SWAIN-MP	M/S N.P.PARIJA,S.K.ROUT,A.K.MOHANTY
55	CMAPL/155/2023 380/2023	MADAN MOHAN SENAPATI-MP	LALIT KUMAR MAHARANA
56	CMAPL/800/2023 381/2023	BABAJI CHARAN SWAIN-MP	M/S N.P.PARIJA,S.K.ROUT,A.K.MOHANTY
57	CMAPL/155/2023 382/2023	BABAJI CHARAN SWAIN-MP	M/S N.P.PARIJA,S.K.ROUT,A.K.MOHANTY
	CMAPL/155/2023		

58	419/2023 TRP(C)/406/2023	BANITA BEHERA-MP	ANUP KUMAR PATNAIK
59	432/2023 MATA/416/2023	SUSAMA KUANR-MP	SARADA PRASAD DASH
60	433/2023 MATA/253/2023	DURGA KARTIKA @ DURGA PRASAD BEHERA-MP	BHABANI SANKAR MISHRA
61	434/2023 MATA/412/2023	CHANDRA NARAYAN SUPKAR-MP	AMITABH PRADHAN
62	435/2023 MATA/412/2023	CHANDRA NARAYAN SUPKAR-MP	AMITABH PRADHAN
63	481/2023 CONTC/8635/2023	BINAY KUMAR ROUT-MP	
64	482/2023 CONTC/6793/2023	RAJANI KANTA JENA-MP	
65	505/2023 RPFAM/413/2023	PRAMOD KUMAR ROUT-MP	ASHOK KUMAR BEHERA
66	506/2023 RPFAM/414/2023	SUSHANT @ SUSHANTA KUMAR DASH-MP	RAJESH KUMAR MAHAPATRA
67	507/2023 RPFAM/414/2023	SUSHANT @ SUSHANTA KUMAR DASH-MP	RAJESH KUMAR MAHAPATRA
68	508/2023 RPFAM/169/2023	SANJAY KUMAR PANIGRAHI-MP	PRONOY MOHANTY
69	509/2023 RPFAM/415/2023	ABDUL RAHEMAN @ LALA @ ABDUL RAHMAN-MP	BHAGABAN MOHANTY
70	510/2023 RPFAM/183/2022	RABI NARAYAN MISHRA-MP	BISWA PRAKASH DHAL
71	511/2023 RPFAM/345/2023	TAPAS KUMAR BARAL-MP	PRATAP CHANDRA MISHRA
72	874/2023 CRLREV/568/2023	SUDARSAN GOUDA-MP	KURESH PRASAD DASH
73	875/2023 CRLREV/568/2023	SUDARSAN GOUDA-MP	KURESH PRASAD DASH
74	876/2023 CRLREV/638/2023	ASHAKTA KUMAR PRADHAN-MP	JYOTIRMAYA SAHOO
75	877/2023 CRLREV/644/2022	KALIA@ABHI@ABHIMANYU TRIPATHY@AVIMANYU TRIPATHY-MP	PRANOSH KUMAR MOHANTY
76	878/2023 CRLREV/639/2023	K.SUKURU-MP	DEBASIS SARANGI
77	879/2023 CRLREV/639/2023	K.SUKURU-MP	DEBASIS SARANGI
78	880/2023 CRLREV/639/2023	K.SUKURU-MP	DEBASIS SARANGI
79	979/2023 FAO/523/2023	MANAGER LEGAL, (T.P. CELL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR-MP	
80	980/2023 FAO/524/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.,BBSR-MP	SOMNATH ROY
81	981/2023 FAO/525/2023	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
82	982/2023 FAO/526/2023	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
83	983/2023 FAO/112/2006	AJAYA KU.BEHERA-MP	M/S.N.P.PARIJA
84	984/2023 FAO/527/2023	BASANTILATA PANDA-MP	GYANA RANJAN SETHI
85	1426/2023 RSA/466/2015	GOPAL CH.JENA-MP	M/S.SOMADARSAN MOHANTY
86	1427/2023 RSA/507/2023	CHHUTU NAIK-MP	DIGAMBARA MISHRA
87	1439/2023 CMP/1050/2023	TULA SURUJAL-MP	AMITABH PRADHAN
88	1440/2023 CMP/1498/2023	KUNJALATA JENA-MP	HRUDANANDA MOHAPATRA
89	1441/2023	SHIBA PRASAD MISHRA-MP	SOUGAT DASH

90	CMP/858/2022 1442/2023 CMP/1499/2023	SATYABHAMA ROUT-MP	BHAWANI SANKAR PANIGRAHI
91	1587/2023 BLAPL/11654/2023	BAPI @ MAHENDRA BEHERA-MP	BIJAYA KUMAR RAGADA
92	1588/2023 BLAPL/10396/2023	SANJAYA JENA-MP	RAMA KRISHNA NAIK
93	1589/2023 BLAPL/12664/2023	SIBA PRASAD @ NARENDRA @ NARI JENA-MP	NISHIKANTA MISHRA
94	2084/2023 MACA/1155/2023	BINATA NAIK-MP	BIRANCHI NARAYAN RATH
95	2085/2023 MACA/1167/2023	TITU NAYAK-MP	BIRANCHI NARAYAN RATH
96	2086/2023 MACA/1168/2023	MANAGER (CLAIMS), LEGAL, H.D.F.C. ERGO INSURANCE CO. LTD.-MP	G.P.DUTTA
97	2087/2023 MACA/1169/2023	D.M., NEW INDIA ASSURANCE CO. LTD.-MP	G.P.DUTTA
98	2565/2023 ABLAPL/10242/2023	GUNDUCHI CHHUALASINGH-MP	
99	2566/2023 ABLAPL/13705/2023	SAMSER ALLAM-MP	KULDEEP MOHANTY
100	2567/2023 ABLAPL/10644/2021	KEDAR NATH @ KEDAR CHANDRA NANDA-MP	
101	2568/2023 ABLAPL/13217/2023	PRAKASH PARIDA @ PRAKASH CHANDRA PARIDA-MP	
102	2569/2023 ABLAPL/10255/2023	AMIT MALLIK @ AMIT MALLICK-MP	
103	2570/2023 ABLAPL/10256/2023	AMIT MALLIK @ AMIT MALLICK-MP	
104	2571/2023 ABLAPL/10291/2023	AMIT MALLIK @ AMIT MALLICK-MP	
105	2572/2023 ABLAPL/10293/2023	AMIT MALLIK @ AMIT MALLICK-MP	
106	2573/2023 ABLAPL/13560/2023	BABUL @ SOUMYA RANJAN NAYAK-MP	
107	2574/2023 ABLAPL/11949/2023	MANOJ CHHATOI @ MANOJ KUMAR CHHATOI-MP	
108	2575/2023 ABLAPL/3421/2022	MUSHI @ MUSHI NATH SAMAL-MP	
109	2576/2023 ABLAPL/13071/2023	MOJAHID SAHA-MP	
110	2577/2023 ABLAPL/11805/2023	PRADEEP KUMAR SAHU @ SACHIN-MP	
111	2578/2023 ABLAPL/12006/2023	PRADEEP KUMAR SAHU @ SACHIN-MP	
112	2579/2023 ABLAPL/10956/2023	SUBASH NAYAK @ SUBASH CHANDRA NAYAK-MP	
113	2580/2023 ABLAPL/16330/2021	MANOJ KUMAR NAYAK @ MANUA-MP	BIBHUTI RANJAN MOHANTY
114	2581/2023 ABLAPL/11980/2022	BRAJABANDHU BHUTIA-MP	
115	2582/2023 ABLAPL/16703/2022	LAXMI PRADHAN-MP	BISHNU PRASAD PRADHAN
116	2583/2023 ABLAPL/4103/2023	BIBHUTI BHUSAN PALTASINGH-MP	
117	2895/2023 CRLA/81/2018	TUTU@SAROJ JENA-MP	M/S.MIRRA GHOSE, M/S K. ROUT, S. DASH, M/S. SAROJ
118	2896/2023 CRLA/1299/2023	PRAVAT KUMAR MOHARANA-MP	PUSPAMITRA MOHAPATRA
119	2897/2023 CRLA/1299/2023	PRAVAT KUMAR MOHARANA-MP	PUSPAMITRA MOHAPATRA
120	2898/2023 CRLA/1300/2023	HARSHA BARDHAN @ MINU-MP	KISHORE KUMAR JENA

121	2899/2023 CRLA/1300/2023	HARSHA BARDHAN @ MINU-MP	KISHORE KUMAR JENA
122	2900/2023 CRLA/103/2019	ANDRIYA MAJHI-MP	M/S. PABITRA KUMAR PAIK, BISWARANJAN DAS, (M
123	2901/2023 CRLA/1301/2023	SUBHASMITA BISWAL @ LINA-MP	BHABANI SHANKAR DASPARIDA
124	2902/2023 CRLA/1301/2023	SUBHASMITA BISWAL @ LINA-MP	BHABANI SHANKAR DASPARIDA
125	3520/2023 CRLMC/5206/2023	SANJAY KUMAR JENA @ SANJAY JENA-MP	SATYA NARAYAN MISHRA 4
126	3521/2023 CRLMC/5207/2023	SHYAM MAJHI-MP	KHIROD PRASAD NEGI
127	3522/2023 CRLMC/671/2023	RANJITA NAIK-MP	
128	3523/2023 CRLMC/5208/2023	BHIBISAN NAG-MP	JUGALA KISHORE PANDA
129	3524/2023 CRLMC/5211/2023	HEMANTA KUMAR MEHER-MP	JITENDRA KUMAR DIGAL
130	3525/2023 CRLMC/5212/2023	ARPITA SHARMA-MP	AMULYA RATNA PANDA
131	3526/2023 CRLMC/5216/2023	SIDDHARTHA NAYAK-MP	MAHESWAR DASH
132	3527/2023 CRLMC/5223/2023	TAPI @ TAPAN KUMAR DASH-MP	PRIYA RANJAN SINGH
133	3528/2023 CRLMC/5225/2023	DASARATHI ROUT-MP	ACHYUTANANDA PATTANAİK
134	3529/2023 CRLMC/5226/2023	SIBANI PANDA-MP	PRIYA RANJAN MISHRA
135	3530/2023 CRLMC/5227/2023	NITYA SWARUP PANDA-MP	ACHYUTANANDA PATTANAİK
136	8480/2023 WA/2912/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
137	8481/2023 WA/2912/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
138	8482/2023 WA/2912/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
139	8483/2023 WA/677/2023	STATE OF ODISHA-MP	SHASHI BHUSAN JENA
140	8484/2023 WA/2914/2023	THE TRUST ASSOCIATION OF THE CONVENTION OF BAPTISTS IN THE NORTHERN CIRCLE, ANDHRA PR	NATILISESHUKESMOR
141	8485/2023 WA/2915/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
142	8486/2023 WA/2915/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
143	18890/2023 WP(C)/39083/2023	SUBIT DAS-MP	JAJATI KESHARI KHUNTIA
144	18891/2023 WP(C)/39084/2023	RADHASHYAM MOHAPATRA-MP	LINGARAJ SARANGI
145	18892/2023 WP(C)/39085/2023	TRILOCHAN BARIK-MP	LINGARAJ SARANGI
146	18893/2023 WP(C)/39096/2023	PRASANTA KUMAR SAHU-MP	PRAKASH KUMAR MISHRA
147	18894/2023 WP(C)/39099/2023	NIRANJAN MOHAPATRA-MP	PRAKASH KUMAR MISHRA
148	18895/2023 WP(C)/39100/2023	SAROJ KUMAR JENA-MP	PRAKASH KUMAR MISHRA
149	18896/2023 WP(C)/39105/2023	DUSHASAN NAIK-MP	TRILOCHAN NANDA
150	18897/2023 WP(C)/39110/2023	M/S JAGANNATH ENTERPRISES, JAJPUR-MP	NIRANJAN LENKA
151	18898/2023 WP(C)/39113/2023	TRINATH CHARAN PATNAİK-MP	ASHOK DAS
152	18899/2023	VEER SURENDRA SAI INST. OF MEDICAL SCIENCE AND RESEARCH, BURLA-MP	BSEBACMLIBURLA



153	WP(C)/39121/2023 18900/2023	VEER SURENDRA SAI INST. OF MEDICAL SCIENCE AND RESEARCH, BURLA-MP	RESEARCH, BURLA-MP
154	WP(C)/39127/2023 18901/2023	VEER SURENDRA SAI INST. OF MEDICAL SCIENCE AND RESEARCH, BURLA-MP	RESEARCH, BURLA-MP
155	WP(C)/39130/2023 18902/2023	NIDRA KHAMARI-MP	SURYA NARAYAN PATNAIK
156	WP(C)/3530/2021 18903/2023	SUDEEPTA CHATTARJEE-MP	NIHAL RATH
157	WP(C)/24775/2020 18904/2023	SANTOSH KUMAR DAS-MP	RABI NARAYAN MISHRA II
158	WP(C)/39131/2023 18905/2023	INDRAMANI SETHY-MP	PRADEEP KUMAR DAS
159	WP(C)/32774/2023 18906/2023	PARBATI MAHILA SHG, NAYAGARH-MP	ARUN KUMAR DAS
160	WP(C)/39132/2023 18907/2023	MAMATA HARIJAN-MP	PADMANAV CHOUDHURY
161	WP(C)/39134/2023 18908/2023	SADANANDA PRADHAN-MP	MANOJ KUMAR MOHANTY
162	WP(C)/39136/2023 18909/2023	SASHIBHUSHAN MUDULI-MP	GYANESWAR SATPATHY
163	WP(C)/39139/2023 18910/2023	ARATI PANIGRAHI-MP	SUBRATA MISHRA
164	WP(C)/39144/2023 18911/2023	M/S. NALANDA INSTITUTE OF TECHNOLOGY, BBSR-MP	SOMANATH MISHRA
165	WP(C)/39145/2023 18912/2023	DR. RAKESH MOHANTY-MP	PAMI RATH
166	WP(C)/39147/2023 18913/2023	SUJIT KUMAR DAS-MP	ACHYUTANANDA PATTANAİK
167	WP(C)/39146/2023 18914/2023	M/S SHREE IDEAL HOMES P LTD., JAGATSINGHPUR-MP	PRABODHA CHANDRA NAYAK
168	WP(C)/39149/2023 18915/2023	SANTOSH KUMAR ROUSTRAY-MP	AUROVINDA MOHANTY
169	WP(C)/39151/2023 18916/2023	BIDYUTLATA SWAIN-MP	TUSAR KUMAR MISHRA
170	WP(C)/39158/2023 18917/2023	REKHARANI MOHAPATRA-MP	BIBEKANANDA BHUYAN
171	WP(C)/24338/2023 18918/2023	DHEERA BESHRA-MP	BISWAJIT NAYAK
172	WP(C)/39159/2023 18919/2023	MANASHI DASH-MP	PARSURAM MOHAPATRA
173	WP(C)/39166/2023 18920/2023	KALYAN MAHAR @ KALAYAN MEHER-MP	MANAS KUMAR CHAND
174	WP(C)/39165/2023 18921/2023	JANI SENAPATI-MP	ARABINDA TRIPATHY
175	WP(C)/39167/2023 18922/2023	SAMIR KUMAR NAIK-MP	MANOJ KUMAR MOHANTY
176	WP(C)/39168/2023 18923/2023	SANTOSH KUMAR PRADHAN-MP	ARABINDA TRIPATHY
177	WP(C)/39170/2023 18924/2023	SURENDRA KUMAR PANI-MP	ARABINDA TRIPATHY
178	WP(C)/39172/2023 18925/2023	BASANTA KUMAR NAYAK-MP	ARABINDA TRIPATHY
179	WP(C)/39175/2023 18926/2023	MAHESWAR JENA-MP	MANORANJAN MISHRA
180	WP(C)/37894/2023 18927/2023	RABINDRA NATH KHUNTIA-MP	BIBEKANANDA BHUYAN
181	WP(C)/39176/2023 18928/2023	MANOJ KUMAR SAHOO-MP	RABI NARAYAN MISHRA II
182	WP(C)/39177/2023 18929/2023	M/S TATA STEEL LTD., DHENKANAL-MP	ADITYA MISHRA
183	WP(C)/39180/2023 18930/2023	RAJESH KUMAR AICH-MP	RABI NARAYAN MISHRA II
	WP(C)/39182/2023		

184	18931/2023 WP(C)/808/2013	MAMATA RATH-MP	
185	18932/2023 WP(C)/39183/2023	DR. SANJIB KUMAR MOHANTY-MP	DR. BINODA KUMAR MISHRA
186	18933/2023 WP(C)/39184/2023	SUVAJIT MOHANTY-MP	RABI NARAYAN MISHRA II
187	18934/2023 WP(C)/39185/2023	MAHANADI COALFIELDS LTD., SUNDARGARH-MP	DEBARAJ MOHANTY
188	18935/2023 WP(C)/39188/2023	SIMANCHAL SADANGI-MP	RABI NARAYAN MISHRA II
189	18936/2023 WP(C)/19396/2021	MAGUNI SAHU-MP	MR.PRASANNA KU.PARHI (ASGI)
190	18937/2023 WP(C)/39189/2023	PRATAP CHANDRA BISWAL-MP	RABI NARAYAN MISHRA II
191	18938/2023 WP(C)/9290/2013	HARISH CH.ASHRAM VID-MP	
192	18939/2023 WP(C)/39190/2023	SAROJ KUMAR SAHOO-MP	TANMAY MISHRA
193	18940/2023 WP(C)/39192/2023	M/S. KIRAN KUMAR DAS-MP	BHABANI PRASAD MOHANTY
194	18941/2023 WP(C)/39194/2023	UDHAB DALEI-MP	PRAFULLA KUMAR MOHAPATRA
195	18942/2023 WP(C)/39199/2023	PARAMANANDA KALTA-MP	BHOJARAJ SETH
196	18943/2023 WP(C)/39201/2023	CHHABINDRA SAMANTARAY-MP	BIDESH RANJAN BEHERA
197	18944/2023 WP(C)/39204/2023	SUBRATA MAHADANI-MP	ULLASH CHANDRA MOHANTY
198	18945/2023 WP(C)/39207/2023	TIRTHA BEHERA-MP	BUDHIRAM DAS
199	18946/2023 WP(C)/34522/2023	MANORANJAN CHANDAN-MP	UPENDRA KUMAR SAMAL
200	18947/2023 WP(C)/39209/2023	MANMOHAN RAY-MP	DURGESH NARAYAN RATH
201	18948/2023 WP(C)/39217/2023	HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR-MP	DEBASISH MOHAPATRA
202	18949/2023 WP(C)/6407/2023	DEBASIS LENKA-MP	AMIYA KUMAR MOHANTY (A)
203	18950/2023 WP(C)/6407/2023	DEBASIS LENKA-MP	AMIYA KUMAR MOHANTY (A)
204	18951/2023 WP(C)/39221/2023	BASANTA KUMAR BEHERA-MP	SHUBHENDU KUMAR PARIDA
205	18952/2023 WP(C)/36077/2023	SUCHETA MOHANTY-MP	
206	18953/2023 WP(C)/39222/2023	PADMABATI BEHERA-MP	ASHOK KUMAR PANIGRAHI
207	18954/2023 WP(C)/39223/2023	KAMAL KISHORE AGRAWAL-MP	SUKANTA KUMAR DALAI
208	18955/2023 WP(C)/39228/2023	M/S JAGBANDHU ENTERPRISES PVT. LTD., BBSR-MP	SAIBRATA RATH
209	18956/2023 WP(C)/22101/2023	RAPS INFRATECH PVT. LTD., KALAHANDI-MP	KIRTITA BANERJEE
210	18957/2023 WP(C)/39236/2023	TIRTHABASI PRADHAN-MP	SHASHI BHUSAN JENA
211	18958/2023 WP(C)/39235/2023	KIRAN KUMAR MISHRA-MP	SATRUGHNA DASH (A)
212	18959/2023 WP(C)/36712/2023	SANATAN MISHRA-MP	
213	18960/2023 WP(C)/30464/2023	DECOR REALITY PVT. LTD, BBSR, KHURDA-MP	SIDDHARTH PRASAD MISHRA
214	18961/2023 WP(C)/39238/2023	SANATAN DEHERI-MP	RABI NARAYAN MOHANTY
215	18962/2023	GOPINATH SAHU-MP	M/S.A.P.BOSE

216	WP(C)/19375/2018 18963/2023	GOPINATH SAHU-MP	M/S.A.P.BOSE
217	WP(C)/19375/2018 18964/2023	GOPINATH SAHU-MP	M/S.A.P.BOSE
218	WP(C)/19375/2018 18965/2023	BISWANATH NAG-MP	BIBHU PRASAD PANDA
219	WP(C)/39243/2023 18966/2023	TRIPATI NAYAK-MP	BIBHU PRASAD PANDA
220	WP(C)/39247/2023 18967/2023	PRADIPTA KUMAR DHARUA-MP	KAUSHIK SWAIN
221	WP(C)/39249/2023 18968/2023	CHAITANYA SAHU-MP	BIBHU PRASAD PANDA
222	WP(C)/39250/2023 18969/2023	NARAYAN KUMAR KHAITAN-MP	BISWAJIT NAYAK
223	WP(C)/39251/2023 18970/2023	HEMANTA NAIK-MP	BIBHU PRASAD PANDA
224	WP(C)/39252/2023 18971/2023	DEWAN KUMAR DAS-MP	
225	WP(C)/29446/2023 18972/2023	PURNA CHANDRA SANGRAMSINGH-MP	M/S. HEMANTA KUMAR RATSINGH, S.K.DWIBEDI, B.I
226	WP(C)/22210/2022 18973/2023	UPENDRA KUMAR SWAIN-MP	SAIBRATA RATH
227	WP(C)/39262/2023 18974/2023	BISWAJIT DAS-MP	NITYA RANJAN SAHOO
228	WP(C)/39261/2023 18975/2023	RABINDRA KUMAR SAHOO-MP	ANUP KUMAR PATTNAIK
229	WP(C)/39263/2023 18976/2023	GOPINATH SAHU-MP	AMIT PRASAD BOSE
230	WP(C)/19375/2018 18977/2023	GOPINATH SAHU-MP	M/S.A.P.BOSE
231	WP(C)/19375/2018 18978/2023	GOPINATH SAHU-MP	M/S.A.P.BOSE
232	WP(C)/19375/2018 18979/2023	SASMITA SAMAL-MP	SIBANARAYAN BISWAL
233	WP(C)/39267/2023 18980/2023	MANJU PRAVA MISHRA-MP	SOUMYA DEV RAY
234	WP(C)/39275/2023 18981/2023	M/S. DIBAKAR SWAIN, CUTTACK-MP	DAITARI BEHERA
235	WP(C)/39276/2023 18982/2023	ANIRUDHA MISHRA-MP	DWARIKA PRASAD MOHANTY
236	WP(C)/39012/2023 18983/2023	ANIRUDHA MISHRA-MP	DWARIKA PRASAD MOHANTY
237	WP(C)/39012/2023 18984/2023	SANJAY NILKANTH DERKAR-MP	PRANAB KUMAR GHOSE
238	WP(C)/8079/2023 18985/2023	DR. GANESH CHANDRA KUND-MP	JAYDEEP PAL
	WP(C)/28782/2022		